

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 32095 & 32093 OF 2011
WITH PRAYER FOR INTERIM RELIEF

WITH

INTERLOCUTORY APPLICATION NO. 9

(Application for permission to file to bring on record additional documents)

AND

INTERLOCUTORY APPLICATION NO. 10

(Application for exemption from filing Official Translation)

MUNESHWAR & ORS. ETC.

...PETITIONERS

VERSUS

STATE OF U.P. & ORS. ETC.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 18.11.2011, when the court was pleased to pass the following Order:-

“Permission to file S.L.P. is granted.

Delay condoned.

Issue notice.

Status quo as of today regarding possession shall be maintained until further orders.”

Accordingly, show cause notice was issued to all the 8 respondents in SLP (C) No. 32095 of 2011 and 4 respondents in SLP (C) No. 32093 of 2011 through registered post A.D. Mr. A.K Prasad Standing Counsel for the State Of U.P. has put appearance on behalf of Respondent Nos. 1 to 4 in SLP (c) No. 32095 of 2011 and has also filed counter affidavit alongwith an application for permission to file additional documents and exemption from filing Official Translation which are registered as I.A Nos. 9 and 10 on their behalf Mr. Tushar Bakshi, Advocate has put appearance on behalf of Respondent Nos. 5 to 8 in SLP (c) No. 32095 of 2011 and Respondent No. 1 to 4 in SLP (c) No. 32093 of 2011 (being common) and has filed counter affidavit in both the matters.

Service is complete in both the matters.

The matters above mentioned are listed before the Hon'ble Court with this office report.

Dated this the 11th day of September, 2014.

ASSISTANT REGISTRAR

Copy to: Mr. Vinay Garg, Advocate
Mr. A.K Prasad, Advocate
Mr. Tushar Bakshi, Advocate

ASSISTANT REGISTRAR